

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:763
ANSWERED ON:29.02.2000
FREEDOM FIGHTER PENSION .
TEJVEER SINGH

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of husbands/wives getting freedom fighters pension in the country, State-wise;
- (b) the number of times their pension has been increased;
- (c) whether all the freedom fighters are eligible for getting pension from Central and State Governments;
- (d) if so, the details thereof; and
- (e) the number of cases pending for freedom fighter pension till date, State-wise ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI C.H.VIDYASAGAR RAO)

(a) No such statistics are maintained by the Central Government.

(b) A statement indicating the amount of pension available to freedom fighters and their eligible dependents from time to time is enclosed (Annexure).

(c)&(d) No, Sir. The State Governments have their own schemes for grant of pension to freedom fighters. The eligibility criteria for pension varies from State to State. The schemes being implemented by the Central Government has its own eligibility criteria.

(e) No case, complete in all respects and eligible for Swatantrata Sainik Samman Pension, duly verified and recommended by the State Government, is pending. However, 1054 review applications from various States/NCT of Delhi are pending in respect of cases which have been rejected once or more times in the past, State-wise details in this regard are as under:

1. Andhra Pradesh	22
2. Assam	94
3. Bihar	89
4. Gujarat	27
5. Haryana	20
6. Himachal Pradesh	5
7 Jammu & Kashmir	29
8. Karnataka	148
9. Kerala	23
10. Madhya Pradesh	9
11. Maharashtra	130
12. Orissa	44
13. Punjab	44
14. Rajasthan	9
15. Tamil Nadu	14
16. Uttar Pradesh	82

17. West Bengal 260
18 NCT Delhi 5

Total 1,054

STATEMENT REFERRED TO IN REPLY TO PART (B) OF UNSTARRED QUESTION NO. 763 DUE FOR ANSWER ON 29.2.2000.

AMOUNTS OF PENSION

The amount of pension paid to various categories of freedom fighters of their eligible dependents has been enhanced from time to time as follows:-

CATEGORY 1972 1980 1985 1988 1992 1994 1997

(a) Ex-Andaman 200/- 500/- 800/- 1000/- 1250/- 2000/- 4000/-

(w.e.f.1996)

(b) Others 200/- 300/- 500/- 750/- 1000/- 1500/- 3000/-

(c) Spouse 100/- 200/- 500/- 750/- 1000/- 1500/- 3000/-

(d) Unmarried &
Un-Employment
Daughters:

(i) Eldesh 50/- 50/- 200/- 300/- 300/- 300/- 600/-

(ii) Others 50/- 50/- 50/- 100/- 100/- 100/- 350/-

(e) Mother/
Father 100/- 200/- 200/- 200/- 200/- 200/- 1000/-

NOTE: Pension has also been linked with the Price Index from 1st August, 1998. The first instalment of Dearness Relief @ 7% of the pension/family pension was released with effect from 01.08.1998. The second instalment of Dearness Relief @ 13% of pension/family pension has been released w.e.f. 01.08.1999. The Dearness Relief now available is 20% of pension/family pension.